COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 87 of 2015 &
IA No. 134 of 2015

Dated: 3rd May, 2016

Present: **Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Gulbarga Electricity Supply Co. Ltd. **…Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Anr. **…Respondent(s)**

Counsel for the Appellant(s) : Ms. Manasi Kumar
Ms. Pankhuri Bhardwaj

Counsel for the Respondent(s) : Mr. Shubhranshu Padhi for R.2

ORDER

We have heard learned counsel for the appellant in rejoinder for some time.

List the matter for further hearing on ***11.05.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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